

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 1<sup>st</sup> APRIL, 2024, 12:00 P.M.**

**IA (IBC)/52/GB/2022**

**In**

**CP (IB)/10/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri P Mohan Raj  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Vishal Ghisulal Jain, RP Vs Ananta Charan Nayak & Five Others.
Under Section	U/s 60(5) of IBC, 2016 r/w Section 425 of Comp. Act. 2013.

For Petitioner (s) :

For Respondent (s) :

Liquidator : Ms. Sudha Sarma, CS

**ORDER**

Ld. Liquidator Ms. Sudha Sarma is present in person. No appearance either for the Applicant or the Respondents.

List for arguments before the Regular Bench on **01.05.2024**.

Sd/-

**Satya Ranjan Prasad  
Member (Technical)**

Sd/-

**P Mohan Raj  
Member (Judicial)**